Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 183 of 2011 & I.A. No. 272 of 2011

Dated: 9th April, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member

Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Bhakra Beas Management Board Appellant (s)

Versus

C.E.R.C. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Swapna Seshadri Mr. Sachin Datta

Counsel for the Respondent (s) : Mr. Manu Seshadri, Adv. for R-1.

ORDER

Learned advocate for Central Electricity Regulatory Commission submits counter affidavit. Copies served on the other side. On the prayer of the learned advocates for both the parties matter is adjourned. Post the matter for hearing on 3rd May, 2012.

(V.J. Talwar) Technical Member (Justice P.S. Datta) Judicial Member